

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:**

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PRESENT: SHRI SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : CP/CA/110/2023  
NAME OF THE PETITIONER : B.Elangovan  
NAME OF THE RESPONDENT(S) : The Presidency Club Ltd  
UNDER SECTION : Sec 241/242 of CA 2013  
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**ORDER**

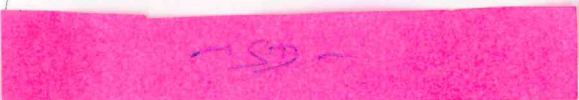
Representing Counsel Mr.AV.Arun appears for the Petitioner. None appears for the Respondent.

Despite time and opportunities given Respondent has not filed reply/counter. Even today, none is present for the Respondents.

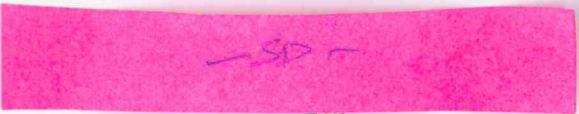
Respondent is granted **two weeks time** to file reply/counter and serve copy on the Ld. Counsel for the Petitioner. This is subject to the cost of Rs.10,000/- to be deposited to the Prime Minister's National Relief Fund.

Rejoinder, if any, be filed within **two weeks** thereafter.

List the Petition on **03.01.2024** for completion of pleadings/hearing.

  
VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)

ss

  
SANJIV JAIN  
MEMBER (JUDICIAL)